

केन्द्रीय सूचना आयोग  
Central Information Commission  
बाबागंगानाथमार्ग/Baba Gangnath Marg,  
मुनिरका/Munirka  
नई दिल्ली/New Delhi 110067


Dated : 23 Nov 2020

**ORDER**

Consequent upon joining of Information Commissioners, Sh. Heeralal Samariya, Ms Saroj Punhani and Sh. Uday Mahurkar on 07/11/2020, the reallocation of work of Second Appeals/Complaints allocated amongst Chief Information Commissioner and Information Commissioners is hereby revised. A revised allocation of Ministries / Departments/ Public Authorities is annexed.

2. All pending second appeals and complaints shall be transferred to concerned registries according to the revised work allocation.
3. Where notices have been issued by the Registries of the concerned Information Commissioner(s), the cases will continue to be dealt with as before the date of issue of current work allocation.
4. Cases of any other Public Authority not included in the order shall be dealt by Shri Y.K. Sinha, Chief Information Commissioner until further orders.
5. This order shall take effect from 23.11.2020.

This issues with approval of the Chief Information Commissioner.

  
(Dr. Satbir Bedi)  
Secretary, CIC

**Encl. as above**

1. PPS to Chief IC.
2. PPS to ICs
3. AS/ Registrar/ JS(Admn)/ JS(Law)/ JS(P&B)/ Dir(MR)
4. DR to CIC/ICs
5. DR (CR-I/ DR(CR-II)/ Dak Section/ RTI Cell/ Legal Cell/ Admn. Section/ GA Section/ Librarian

## Reallocation of Public Authorities

S.No.	Name	Allocated to
1	Cabinet Secretariat	<b>Sh Y K Sinha CIC(YS)</b>
2	Comptroller & Auditor General	
3	Department of Atomic Energy	
4	Department of Space	
5	Election Commission of India	
6	High Court	
7	Ministry of Civil Aviation	
8	Ministry of External Affairs	
9	Ministry of Health & Family Welfare	
10	Ministry of Home Affairs	
11	Ministry of Law & Justice	
12	Niti Aayog	
13	President Secretariat	
14	Prime Minister Office	
15	Supreme Court of India	
16	UT of J& K	
17	UT of Ladakh	
18	Vice-President Secretariat	

19	Central Information Commission	<b>Smt. V N Sarna IC (VN)</b>
20	Ministry of Agriculture	
21	Ministry of Agro & Rural Industries	
22	Ministry of Commerce & Industry	
23	Ministry of Communications	
24	Ministry of Corporate Affairs	
25	Ministry of Defence	
26	Ministry of Defence (Department of Defence Production + DRDO)	
27	Ministry of Development of North Eastern Region	
28	Ministry of Earth Science	
29	Ministry of Electronics & Information Tech.	
30	Ministry of Environment & Forests	
31	Ministry of Housing & Urban Poverty Alleviation	
32	Ministry of Micro, Small and Medium Enterprises	
33	Ministry of Panchayati Raj	
34	Ministry of Rural Development	
35	Ministry of Science & Technology	
36	Ministry of Skill Development	
37	Ministry of Statistics & Programme Implementation	
38	Ministry of Textiles	
39	Ministry of Tourism	
40	Ministry of Tribal Affairs	
41	Ministry of Women & Child Development	
42	National Women's Commission	
43	Security Press	
44	SPMCIL	

45	CBDT + CBEC	<b>Sh Neeraj Kumar Gupta IC (NG)</b>
46	Department of Economic Affairs	
47	Department of Revenue	
48	Insurance	
49	Ministry of Chemicals & Fertilizers	
50	Ministry of Consumer Aff. Food & Public Dist.	
51	Ministry of Food Processing Industries	
52	Ministry of Heavy Industry & Public Enterprises	
53	Ministry of Jal Shakti	
54	Ministry of Mines	
55	Ministry of Parliamentary Affairs	
56	Ministry of Petroleum & Natural Gas	
57	Ministry of Steel	
58	Parliament of India	
59	SEBI	

*Latika*

60	Banking Division	<b>Sh Suresh Chandra IC (SC)</b>
61	Central Pension Accounting Office	
62	Controller General Of Accounts	
63	Department Of Expenditure	
64	Department of Financial Services	
65	Department of Investment and Public Asset Management	
66	DRT	
67	Ministry of Finance	
68	National Saving Institute	
69	RBI and all other banks	
70	Specified Undertaking Of Unit Trust Of India (SUUTI), Mumbai	
71	UTI Infrastructure Technolgy And Services Limited	

72	Ministry of Railways	<b>Smt Amita Pandove IC (AP)</b>
73	Ministry of Minority Affairs	
74	Ministry of Information & Broadcasting	
75	Ministry of Youth Affairs & Sports	
76	Ministry of Shipping, Road Transport & Highways	

77	Government of NCT of Delhi + MCD + NDMC	<b>Sh Heeralal Samariya IC(HS)</b>
78	Ministry of Urban Development	

79	Ministry of Education	<b>Ms. Saroj Punhani IC (SP)</b>
80	Ministry of Personnel, Public Grievances & Pensions (Excluding CIC)	
81	Ministry of Coal	
82	Ministry of Social Justice & Empowerment	

83	Ministry of Culture	<b>Sh Uday Mahurkar IC (UM)</b>
84	Ministry of Power	
85	Ministry of New & Renewable Energy	
86	Department of Post	
87	Ministry of Labour & Employment	
88	UT of Andaman & Nicobar	
89	UT of Chandigarh	
90	UT of Daman & Diu	
91	UT of Pondicherry	
92	UT of Dadar & Nagar Haveli	
93	UT of Lakshadweep	

*Letter*

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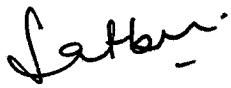
**Dated 22.02.2021**

**ORDER**

In Partial modification of the order in the subject dated 23rd November, 2020 and in exercise of the powers conferred under sub-section (4) of section of section 12 of the Right to Information Act, 2005, the work of appeals and complaints filed in the Commission is allocated by the Chief Information Commission amongst the information Commissioners as follows.

2. With reference to the office memorandum no- A-22017/2/1999-Admn-1 dated 11th July 2017 issued by Ministry of Housing and Urban Affairs, it is stated that Ministry of Housing & Urban Poverty Alleviation and Ministries of Urban Development have been merged into one Ministry i.e. Ministry of Housing and Urban Affairs.
3. Cases related to newly merged Ministry i.e. Ministry of Housing and Urban Affairs will be henceforth allocated to Shri Heeralal Samariya, Information Commissioner, CIC.
4. The reallocation of work will come into force with immediate effect.
5. All pending cases file shall be transferred to concerned registries electronically by JS (MR) within one week.

This issues with the approval of Chief Information Commissioner.



**(Dr. Satbir Bedi)**  
**Secretary, CIC**

Copy to :

1. PPS to Chief IC
2. PPSs to IC (VN) / IC (NG) / IC (SC) / IC (AP) / IC (HS) / IC (SP) / IC (UM)
3. PS to Secretary / AS
4. PS to JS (Admin) / JS (MR) / Dir (Law)
5. DRs to IC (VN) / IC (NG) / IC (SC) / IC (AP) / IC (HS) / IC (SP) / IC (UM)
6. DR(CR) / Dak Section / RTI cell / Legal Cell / Admn. Section / GA Section / Librarian